

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 1st September, 2021

No. HCM/J-11/2013-A&E(Pt.I) : In continuation of earlier Order of even No dated 04.03.2021, the High Court of Manipur is pleased to extend the service of Shri K. Brajakumar Sharma as Joint Director, Manipur Judicial Academy for another 1 (one) year w.e.f. 10.09.2021 or until further orders, whichever is earlier.

He is entitled to draw a monthly salary of last pay drawn minus pension. His monthly pay is debitable to the Major Head 2014 – Administration of Justice (Non-Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 Head Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Demand No. 26 – Administration of Justice for the year 2021-2022.

By Order, etc

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 1st September, 2021

Endt. No. HCM/J-11/2013-A&E(Pt.I) 94287-302

Copy to:

1. The Director, Manipur Judicial Academy
2. Judge / Presiding Officer, Court of District & Sessions Court, Imphal West / Imphal East / Thoubal / Bishnupur, Churachandpur / Ukhrul / Senapati / Tamenglong / Family Court, Manipur / Imphal East, Thoubal / Bishnupur / Revenue Tribunal, MACT, Co-Operative Tribunal / Special Court, ND&PS / ND&PS (FTC) / Adtl. Sessions Court, CAW (FTC).
3. The Principal Secretary (Finance), Govt. of Manipur.
4. The Accountant General, Manipur.
5. The Secretary (Law), Govt. of Manipur.
6. The Registrar (Judl), High Court of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. The C.P.C., High Court of Manipur with a request to upload in the official website.
9. The Deputy Registrar (Judl.)/Accounts & Planning/ Admn./ PM&P), High Court of Manipur.
10. The Principal Secretary to Hon`ble The Chief Justice, High Court of Manipur.
11. The P.S. to Hon`ble Mr. Justice L.S. Jamir -for information of His Lordship.
12. The P.S. to Hon`ble Mr. Justice Kh. Nobin Singh -for information of His Lordship.
13. The P.S. to Hon`ble Mr. Justice M.V. Muralidaran -for information of His Lordship.
14. The P.S. to Hon`ble Mr. Justice A. Bimol Singh -for information of His Lordship.
15. The P.S. to Registrar General, High Court of Manipur
16. The Superintendent(Estt-I)/(Finance &Accounts), High Court of Manipur


REGISTRAR GENERAL
HIGH COURT OF MANIPUR